

**MEGHALAYA LEGISLATIVE ASSEMBLY**

**BUDGET SESSION**

**STARRED**

**QUESTIONS AND ANSWERS**

*Monday, the 21st April, 2008*

**Protection of the Tigers**

**Shri M. M. DANGGO**

**Dr. DONKUPAR ROY**

**(Chief Minister in-charge, Forest and Environment)**

\*24. Will the Minister in-charge, Forest & Environment be pleased to state :-

(a) Whether the Department is aware that Tiger is regarded as one of the endangered species in the country ?

(a) Yes, Sir.

(b) Whether the department has conducted any census of the Tigers in the State ?

(b) Tiger Population census was last conducted in 2002.

(c) If so, the total number of Tigers available in the State ?

(c) 47 (forty-seven) numbers only as estimated in 2002.

(d) The measures undertaken by the department to protect the Tigers in the State ?

(d) The provisions of the Wildlife (Protection) Act 1972 and amended upto 2003 are being enforced in the State, Sir.

**Ranikor Model Village**

**Shri M. M. DANGGO**

**Dr. DONKUPAR ROY**  
**(Chief Minister in-charge, Border**  
**Areas Development)**

\*25. Will the Minister in-charge,  
Border Areas be pleased to state :-

(a) The different types of schemes  
earmarked by the department for  
the development of the Indo-  
Bangladesh Border Areas ?

(a) Sir,

The different types of schemes are :-

- (1) Special Central Assistance (SCA)  
under Border Areas Development  
Programme (BADP).
- (2) Central Assistance under Article  
275 (1) of the Constitution of  
India.
- (3) Construction of Rural Roads in  
the Border Areas.
- (4) Scholarship to the border students.

(b) Whether it is a fact that Ranikor  
Village has been selected under  
the model village scheme of the  
Border Area Department ?

(b) Yes, Sir.

(c) If so, the total amount spent for  
Ranikor Model Village ?

(c) The total amount sanctioned is  
Rs.201.41 lakhs and total amount spent  
so far is Rs.156.04 lakhs.

(d) The procedure of implementation  
of such schemes ?

(d) Implementation of the schemes  
has been done through the Project  
Implementation Committees (PIC) of the  
concerned villages.

**Environmental degradation**

**Shri M. M. DANGGO**

**Dr. DONKUPAR ROY**  
**(Chief Minister in-charge, Forest & Environment)**

\*26. Will the Minister in-charge, Forest & Environment be pleased to state :-

- (a) Whether the Department is taking up any measure to counter the environmental degradation in the State due to Jhuming cultivation, rampant deforestation etc. ?
- (b) If the reply to (a) above is in the affirmative, the measures being taken up ?
- (a) Yes, Sir, the Government is taking up several measures to address the issue of environmental degradation.
- (b) These measures include :-
- (i) Jhum Control Scheme under the State Plan.
- (ii) Watershed Development Projects in Shifting Cultivation Areas (WDPSCA) under Special Central Assistance.
- (iii) Pilot project on Improved Shifting Cultivation as new Scheme under State Plan.
- (iv) Conservation of existing forests.
- (v) Improving the forest cover in the State by carrying out plantation under National Afforestation Programme National Bamboo Mission. Management of gregarious flowering of bamboo and various other forestry and wildlife schemes.
- (vi) Protection and enhancement of existing forest cover.

**Border Hats**

**Shri M. M. DANGGO**

**Shri DONKUPAR MASSAR**  
**(Minister in-charge, Border Areas & Border Trade)**

\*27. Will the Minister in-charge, Border Areas and Border Trade be pleased to state :-

(a) Whether it's a policy of the Government to open Border Hats along the Indo-Bangladesh Border to boost the economic growth of the State by facilitating trade between the two countries ?

(a) Sir, the State Government has taken up with Government of India for opening of Border Hats with Bangladesh.

(b) If so, the steps being taken by the department to facilitate such trade ?

(b) Steps are being taken with the Government of India for facilitating Trade with Bangladesh.

(c) If not, the reasons thereof ?

(c) Does not arise in view of (a) & (b) above.

**Sanction of additional teachers**

**Shri M. M. DANGGO**

**Dr. DONKUPAR ROY**  
**(Chief Minister)**

\*28. Will the Minister in-charge, Mass & Elementary Education be pleased to state :-

(a) The total number of Government LP/LP Schools in the State with single teacher ?

(a) The number of single teacher Schools in the State is 693, Sir.

(b) Whether the Government is actively considering to sanction additional teachers to those schools ?

(b) No, Sir.